

HIGH COURT OF SIKKIM : GANGTOK
Record of Proceedings

IA No. 01/2025
IN
Mat. App. No.96/2025 (Filing No.)

YANGCHEN DONKAR BHUTIA

APPLICANT
/APPELLANT (S)

VERSUS

SONAM PINTSO BHUTIA

RESPONDENT (S)

For Applicant/Appellant: Mr. Pramit Chhetri, Advocate.

For Respondent : Ms. Zola Megi, Advocate.

Date: 04/09/2025

CORAM:

HON'BLE MR. JUSTICE BISWANATH SOMADDER, CHIEF JUSTICE
HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

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ORDER : (per the Hon'ble, the Chief Justice)

Hearing concluded. Judgment reserved in respect of application under section 5 of the Limitation Act, 1963.

(Meenakshi Madan Rai)
Judge

(Biswanath Somadder)
Chief Justice